67

Written Answers

[RAJYA SABHA]

to Questions

1	2	3	4	5	6	7	8
4	70	6,848	380	Pitampura	524	232	292
5	70	••	459	Paschimpuri	••		
6	70	••	282	Vikas Pun	••		
7	70		4.186	Ghonda	••		
8	84		765	Shalimai Bagh		••	
9	84	••	812	Pitampura	2,370	391	1,979
10	84	4,422	12	Paschimpuri			
11	84		463	Vikas Puri			
12	1 26		574	Shalimar Bagh			
13	126		656	Pitampura	24	₹4	Nil
14	126	1,283	7	Paschimpun		••	••
15	126		22	Vikas Puri	••		••
16	167		207	Shalimar Bagh	78	78	Nil
17	167	418	132	Pit am pura	••	••	••
18	167	••	I	Vikas Puri			••

द्र्यनधिकृत बस्तियों में नागरिक सुख-सुविधाय्रों का दिया जाना

610. श्री देवेन्द्रनाथ द्विवेदीः श्री सीताराम केसरीः श्री भीष्म नारायए। सिंहः श्री भैरव चन्द्र महन्तीः

, क्या निर्माण ग्रोर ग्रावास तथा पूर्ति ग्रौर पूनर्वास मती यह बताने की कृपा करेगे कि

(क) क्या दिल्ली की ग्रनधिकृत बस्तियो मे बिजली, सफाई ग्रौर चिकित्सा की सुविधाए प्रदान करने के संबंध में सरकार ने कोई नये निर्णय लिए है ,

(ख) यदि हा, तो उसका ब्यौरा क्या है, ग्रौर इन मुविधाग्रो के कब तक सुलभ कग्ण्ए जाने की ग्राशा है : ग्रौर

(ग) क्या यह सच है कि दिल्ली म कुछ ऐसी ग्रनधिकृत बस्तियां हैं जिन्हें ग्रधिकृत किया जाना शेष है ? [Providing Civic amenities in unauthorised colonies

610. SHRI DEVENDRA NATH DWIVEDI: SHRI SITARAM KESRI: SHRI BHISHMA NARAIN SINGH: SHRI BHAIRAB CHANDRA MAHANTI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have taken a fresh decision to provide electricity, sanitation and medical facilities in the unauthorised colonies in Delhi;

(b) if so, what are the details thereof and by when these facilities are likely to be provided; and

(c) whether it is a fact that there are some unauthorised colonies in Delhi which are yet to be regularised?]

†[] English translation.

68

निर्माण और ग्रावास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बस्त) : (क) तथा (ख) सरकार ने ग्रनधिकृत कालोनियों में पानी तथा विजली की व्यवस्था करने का निर्णय किया है । मौजूदा नागरिक सेवाग्रों को भी बनाए रखा जायेगा तथा नियमित होने पर यथा-अपेक्षित ग्रन्य नागरिक सेवाग्रों की व्यवस्था की जाएगी ।

(ग) जी, हा।

†[THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) The Government have decided to provide water and electricity in the unauthorised colonies. The existing civic services will also be maintained and other civic services, as required, will be provided on regularisation.

(c) Yes, Sir.]

Ban on trade in human blood in Chandigarh

611. SHRI SITARAM KESRI: SHRI DHARAM CHAND JAIN: SHRI BHISHMA NARAIN SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Chandigarh Administration has approached the Central Government to ban by legislation trade in human blood in Chandigarh; and

(b) if so, what action Government have taken or propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FA-MILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) The proposal is being considered.

†[] English translation.

Offer made by the Punjab Government for the Training of Indian Hockey Team

612. SHRI SANTOSH KUMAR SAHU: Will the Minister of EDUCA-TION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Punjab Government has made an offer to the Central Government to provide facilities for training of the Indian Hockey Team for the next World Cup and the Moscow Olympics; and

(b) if so, what are the details of the offer and what decision the Central Government have taken thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) No, Sir.

(b) Does not arise.

Revision of Pay Scales of the Staff of . the Patel Chest Institute, New Delhi

613. SHRI SANTOSH KUMAR SAHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the academic staff of the Vallabhbhai Patel Chest Institute, New Delhi have submitted their resignations en masse to protest against the delay in the revision of their pay scales; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FA-MILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No, Sir. However, some members of the academic staff of the Institute have forwarded a jointly signed letter in protest against the delay in introducing the University Grants Commission scales of pay to them stating *inter-alia* that this letter may be treated as their three months notice for resignation effective from September, 1, 1977.

(b) Orders were issued in May, 1976 introducing the revised CHS scales of '